

HIGH COURT OF CHHATTISGARH, BILASPUR

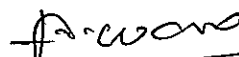
NOTIFICATION

No. 6786 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 14th July, 2021

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers Shri Mayank Soni, J.M.F.C. Surajpur, presently posted as Secretary, District Legal Services Authority, Mungeli to try in a summary way all or any of the offences specified in the said Section.

BY ORDER OF THE HIGH COURT

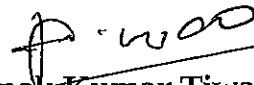

(Deepak Kumar Tiwari) 14.07.2021
Registrar General

Endt. No. 6787 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 14th July, 2021

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, Surajpur *for information.*
- 5) The District and Sessions Judge, Mungeli *for information.*
- 6) The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) The Additional Registrar (Judicial/Classification/Administration/ D.E.& E.) High Court of Chhattisgarh, Bilaspur, *for information.*
- 8) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 9) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 10) The Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*

- 11) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 12) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 13) Shri Mayank Soni, J.M.F.C. Surajpur, presently posted as Secretary, District Legal Services Authority, Mungeli *for information.*
- 14) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 15) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
- 16) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(Deepak Kumar Tiwari) 14.07.2021
Registrar General